

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 139 of 2013 in
DFR No. 631 of 2013 in
Appeal No. 167 of 2011

Dated : 23rd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gulbarga Electricity Supply
Co. Ltd. ... Review Petitioner/Appellant(s)

Versus

M/s JSW Steel Ltd. & Ors. ... Respondent(s)

Counsel for the Review Petitioner(s) : Mr. Shodhan Babu

ORDER

It is represented that still the Writ Petition is pending before the
Karnataka High Court.

Post the matter on **15.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js